

HIGH COURT OF SIKKIM
GANGTOK

No. 461/HCS

Date : 18.02.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature '**Housekeeping staff/Housekeeper**' to '**Supervisor**'(*Housekeeping & Maintenance*), with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 13488-99/ESTT./HCS

Date : 18.02.2025

1. Supervisors(Housekeeping & Maintenance)
2. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
3. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
5. The Secretary, Department of Personnel, Adm. Reforms & Training, Government of Sikkim;
6. The Additional Secretary, Home Department, Government of Sikkim, for publication in the Government Gazette;
7. All Section In-charge, High Court of Sikkim;
8. Guard File, and
9. File.


REGISTRAR